CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH @@@@@@@@@@@@@@@@.

Commercial Gorplex(BDA), Indiranagar, Bangalore - 560 038

Dated: 25-9-87

40/87/10()

Contempt APPLICATION NO ____

În W.A. NO

_____81/87(F)

Applicant

A. Sabhapathy

Vs. G.M., S. Railway & on.

To

1. A. Sabhapathy, T. No. 822, Mechanical workshop, Southern Railway, Asokapuroun, Mysore South, Mysore,

2. Sh. N.R. Naik, Advocate, 211, Sri Rama Read, Il Block, Thyagoraja Nagar, Bourgaloro - St. c. 25

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Encl: as above

Piary No. 1178 CR 87

de.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

(Application No Appl Applicant Advocate for Applicant Advocate for Respondent N. R. Nails Office Notes Orders of Tribunal Date KSP VC/LHARM(A) 23.9.87. Corin Learned counsel for the petition∈r has filed a memo praying for permission to withdraw this petition. Permission sought for is granted. Contempt petition is rejected as withdrawn by the petitioner at the admission stage. dms. True copy-